

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/11899 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, ¹⁴19 December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.JJA(M)/2024/2764 Dated 17.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 17.12.2024(forenoon), along with station leave permission, with the official vehicle, at own cost, from the morning till the afternoon of 17.12.2024.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/11900 -11901 /A, dated , 19-12-24

Copy to:

1. The Chief Judicial Magistrate, Majuli.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

[Handwritten initials]